

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 107/7/HDB/2021
NAME OF THE COMPANY	Bhrihu Infra Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Ravi Kumar
NAME OF THE RESPONDENT(S)	Bhrihu Infra Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the petitioner appeared through videoconference.

He submits that notice was sent but refused by the corporate debtor

We direct him to file affidavit of service of notice.

Matter stands adjourned for hearing on 02.09.2021.

  
**MEMBER (TECHNICAL)**

  
**MEMBER (JUDICIAL)**